

SHRI PAWAN KUMAR BANSAL: Madam, Zero Hour, of course, comes after the Question Hour.

THE DEPUTY CHAIRMAN: Then, we have not even finished the Question Hour.

THE DEPUTY CHAIRMAN: Then, we have not even finished the Question Hour. You speak at 12 o'clock. We have not reached the Zero Hour. *(Interruptions)*.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): The questions are not being allowed... You are supposed to protect the Members. I wanted answers to questions on Bofors.

THE DEPUTY CHAIRMAN: Shri Vishwasrao Ramrao Patil to lay the Report.

REPORT OF THE RAILWAYS CONVENTION COMMITTEE

SHRI VISHWASRAO RAMRAO PATIL (Maharashtra): Madam, I beg to lay on the Table a copy (in English and Hindi) of the First Report of the Railway Convention Committee on 'Rate of Dividend for 1990-91 and other ancillary matters'.

BUDGET (PUNJAB) 1990-91

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Punjab for the year 1990-91. *(Interruptions)*

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Madam, I am on a point of order. *(Interruptions)*

THE DEPUTY CHAIRMAN: You have enough time to discuss when we are discussing Punjab. Please. ... *(Interruptions)*. The Prime Minister is here. The Home Minister is

here. The Finance Minister is here. The entire Government is here. They have heard you. And I am sure they have taken note of it. Please take your seat.

SHRI PAWAN KUMAR BANSAL (Punjab): It is not a question of the Government taking note of it. It is a very basic question that I am putting. It is not the question of Government taking note of it. I want you to give your ruling on that. *(Interruptions)*.

SUPPLEMENTARY DEMANDS FOR GRANTS (PUNJAB); (1989-90)

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Punjab for the year 1989-90. *(Interruptions)*.

SHRI PAWAN KUMAR BANSAL (Punjab): Madam, I seek your protection. The matter is not a simple one like that. It involves a constitutional question.

SHRI N. K. P. SALVE (Maharashtra): Madam, give me half a minute.

THE DEPUTY CHAIRMAN: I can give him half a minute. Please take your seats.

SHRI N. K. P. SALVE: Madam, whereas we realise that we have exceedingly important business to discuss in the House for which we have suspended the Question Hour, it is not possible for us to throw the Constitutional propriety to the winds completely. A valid question is raised on which you will have to give a ruling, Madam, and it is that when the Presidential rule is to end in May in Punjab, is the Finance Minister entitled to give a Budget for the entire financial year 1990-91? Supposing there is election thereafter, What